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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 379-L.—27th March, 2006.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act VI of 2006

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1995-96, 1996-97, 1997-98 AND 1998-99) ACT, 2006.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 27th March, 2006.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1996, the year ending on the thirty-first day of March, 1997, the year ending on the thirty-first day of March, 1998 and the year ending on the thirty-first day of March, 1999.

It is hereby enacted in the Fifty-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

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Short title.

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1995-96, 1996-97, 1997-98 and 1998-99) Act, 2006.

(Sections 2, 3.)

Issue of Rs. 403,77,87,612 Rs. 3011,22,42,355 Rs. 1442,18,06,200 and Rs. 436,68,67,560 out of the Consolidated Fund of West Bengal respectively, for the services and purposes of the year 1995-96. the year 1996-97 the year 1997-98 the year 1998-99.

- 2. From and out of the Consolidated Fund of West Bengal,—
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees four hundred three crore seventy-seven lakh eighty-seven thousand six hundred and twelve,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees three thousand eleven crore twenty-two lakh forty-two thousand three hundred and fifty-five,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees one thousand four hundred forty-two crore eighteen lakh six thousand and two hundred, and
 - (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees four hundred thirty-six crore sixty-eight lakh sixty-seven thousand five hundred and sixty,

are authorised for payment and application towards defraying the several charges which are incurred during—

- (i) the year ending on the thirty-first day of March, 1996,
- (ii) the year ending on the thrity-first day of March, 1997,
- (iii) the year ending on the thirty-first day of March, 1998, and
- (iv) the year ending on the thrity-first day of March, 1999,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and appropriation from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV in relation to the year ending on the thrity-first day of March, 1996, the year ending on the thirty-first day of March, 1997, the year ending on the thirty-first day of March, 1998 and the year ending on the thirty-first day of March, 1999.

(Schedule I.)

SCHEDULE I

(See sections 2 and 3.)

Excess Expenditure, 1995-96

1	2		3		
Grant/			Sums not exceeding		
Appro-	Services and purposes.		Voted by the	Charged on the	
priation			Legislative	Consolidated	Total.
Number.			Assembly.	Fund.	
			Rs.	Rs.	Rs.
1	2011—State Legislature		1,86,930		1,86,930
16	2049—Interest Payments		9,67,277		9,67,277
25	2059—Public Works		59,03,81,321		59,03,81,321
29	2075—Miscellaneous General Services		32,42,649		32,42,649
34	2211—Family Welfare		15,46,04,766		15,46,04,766
50	2404—Dairy Development		40,13,058		40,13,058
51	6405—Loans for Fisheries		1,48,53,000		1,48,53,000
66	2701—Major and Medium Irrigation	• •	13,43,62,064		13,43,62,064
67	2702—Minor Irrigation		1,38,68,666		1,38,68,666
07	4702—Capital Outlay on Minor Irrigation		6,67,31,264		6,67,31,264
:	Total Grant No. 67		8,05,99,930	• •	8,05,99,930
68	2711—Flood Control and Drainage		4,67,85,830		4,67,85,830
08	4711—Capital Outlay on Flood Control Projects		1,32,72,927		1,32,72,927
	Total Grant No. 68		6,00,58,757	• •	6,00,58,757
75	2852—Industries (Excluding Public Undertakings				
	and Closed and Sick Industries).		27,48,854		27,48,854
79	3054—Roads and Bridges		52,17,52,732		52,17,52,732
/9 L	5054—Capital Outlay on Roads and Bridges		24,97,90,903		24,97,90,903
	Total Grant No. 79		77,15,43,635	• •	77,15,43,635
92	6860—Loans for Consumer Industries				
	(Public Undertakings).	٠.	9,53,26,793		9,53,26,793
98	6003—Internal Debt of the State Government			212,48,98,578	212,48,98,578
	Grand Total		191,28,89,034	212,48,98,578	403,77,87,612

(Schedule II.)

SCHEDULE II

(See sections 2 and 3.)

Excess Expenditure, 1996-97

1	2	3				
Grant/			S	Sums not exceeding		
Appro-	Services and purposes.		Voted by the	Charged on the		
priation			Legislative	Consolidated	Total.	
Number.			Assembly.	Fund.		
			Rs.	Rs.	Rs.	
21	2055—Police .		4,83,05,090		4,83,05,090	
25	2059—Public Works .		23,59,12,497		23,59,12,497	
27	2070—Other Administrative Services					
			3,25,01,254		3,25,01,254	
28			35,74,37,930		35,74,37,930	
34	•		5,68,66,871		5,68,66,871	
35	2215—Water Supply and Sanitation (Excluding					
_	,		4,26,59,907		4,26,59,907	
48		•	32,80,337		32,80,337	
50	4404—Capital Outlay on Dairy Development		24 40 515		24 40 515	
(0		٠٠	34,48,515	• •	34,48,515 25,58,13,444	
60 66	2001 34 134 11 1 1	•	25,58,13,444 16,06,97,885	• •	16,06,97,885	
68	2711 Flood Control and Dusinger	٠ ٠	1,47,27,795	• • • • • • • • • • • • • • • • • • • •	1,47,27,795	
- 08	_	•		• •		
69		٠ .	99,17,28,170	• •	99,17,28,170	
L	J	•	235,57,53,595		235,57,53,595	
			334,74,81,765	• •	334,74,81,765	
72			24,65,000		24,65,000	
74			3,34,62,811	• •	3,34,62,811	
7 9			37,85,22,992		37,85,22,992	
92	6860—Loans for Consumer Industries		10.01.01.000		10.21.21.020	
0.0	(Public Undertakings).		12,31,31,938	• •	12,31,31,938	
93	4856—Capital Outlay on Petro-Chemical Industries		E0 62 00E		50,63,985	
	(• •	50,63,985	••	ļ	
98			• •	2483,00,00,000	2483,00,00,000	
, L	6004—Loans and Advances from the Central			10.04.60.220	10.04.62.220	
			••	18,04,62,339	18,04,62,339	
	Total Grant No. 98		• •	2501,04,62,339	2501,04,62,339	
	Grand Total	• •	510,17,80,016	2501,04,62,339	3011,22,42,355	

(Schedule III.)

SCHEDULE III

(See sections 2 and 3.)

Excess Expenditure, 1997-98

1	2	3		
Grant/		Sums not exceeding		
Appro-	Services and purposes.	Voted by the	Charged on the	
priation	• •	Legislative	Consolidated	Total.
Number.		Assembly.	Fund.	
		Rs.	Rs.	Rs.
1	2011—State Legislature		1,35,517	1,35,517
3	2013—Council of Ministers	28,49,588		28,49,588
25	2059—Public Works	27,05,39,551		27,05,39,551
28	2071—Pensions and Other Retirement Benefits	103,98,67,452		103,98,67,452
34	2211—Family Welfare	4,51,86,848		4,51,86,848
42	4235—Capital Outlay on Social Security and Welfare			
	(Social Welfare).	31,00,000		31,00,000
46	2250—Other Social Services	26,64,311		26,64,311
66	4701—Capital Outlay on Major and Medium Irrigation	••.	61,405	61,405
69	2801—Power	9,814		9,814
73	6860—Loans for Consumer Industries	80,31,205		80,31,205
	(Excluding Public Undertakings)			
	(Village and Small Industries).	-		
79	3054—Roads and Bridges	9,04,21,586		9,04,21,586
84	5452—Capital Outlay on Tourism	85,26,129		85,26,129
92	6860—Loans for Consumer Industries			
	(Public Undertakings).	2,02,99,614		2,02,99,614
93	4885—Other Capital Outlay on Industries and Minerals			
	(Excluding Public Undertakings)	1,29,01, 157		1,29,01,157
98	6003—Internal Debt of the State Government		1291,72,12,023	1291,72,12,023
	Grand Total	150,43,97,255	1291,74,08,945	1442,18,06,200

(Schedule IV.)

SCHEDULE IV

(See sections 2 and 3.)

Excess Expenditure, 1998-99

1	2		3		
Grant/			Sums not exceeding		
Appro-	Services and purposes.		Voted by the	Charged on the	
priation			Legislative	Consolidated	Total.
Number.	110 p - 40 mps - 1		Assembly.	Fund.	
			Rs.	Rs.	Rs.
1	2011—State Legislature			1,67,302	1,67,302
24	2058—Stationery and Printing			157	157
28	2071—Pensions and Other Retirement Benefits	٠.	141,46,60,992		141,46,60,992
34	2211—Family Welfare		37,14,48,445		37,14,48,445
50	4404—Capital Outlay on Dairy Development				
	(Excluding Public Undertaking).		20,15,011	••	20,15,011
68	2711—Flood Control and Drainage	٠.	3,21,81,816		3,21,81,816
79	3054—Roads and Bridges		14,22,95,106		14,22,95,106
19 L	5054—Capital Outlay on Roads and Bridges		19,00,39,902	• •	19,00,39,902
	Total Grant No. 79		33,23,35,008		33,23,35,008
85	3454—Census, Surveys and Statistics		1,33,82,052		1,33,82,052
87	5465—Investment in General Financial and				
	Trading Institutions.		3,29,99,450		3,29,99,450
98	6003—Internal Debt of the State Government		• •	216,76,77,327	216,76,77,327
	Grand Total		219,90,22,774	216,78,44,786	436,68,67,560

By order of the Governor,

MD. HESAMUDDIN, Secy. to the Govt. of West Bengal, Law Department.